

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1410 OF 2018 IN  
APPEAL NO. 286 OF 2018 &  
IA NO. 1409 OF 2018**

**Dated: 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Limited**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Mr. Janmali Manikala  
Ms. Catherine Ayellore

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
Mr. Anand K. Ganesan for R-2

**ORDER**

Objections / reply may be filed by the Commission on or before 26-11-2018 with advance copy to the other side who, thereafter may file rejoinder, if any, on or before 6-12-2018 with advance copy to the other side.

List the stay application for further hearing on **6-12-2018**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**